

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.26
CP (IB) No. 199/BB/2020

IN THE MATTER OF:

M/s. Micronova Impex Pvt Ltd

... Petitioner

v.

M/s. Haritasa Electronics Solutions Pvt Ltd

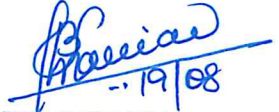
... Respondent

Order Under Section 9 of Insolvency & Bankruptcy Code, 2016

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No.199/BB/2020 is adjourned to 11.09.2021.


..19/08

BY ORDER
(COURT OFFICER)

Brunda